

**GOVERNMENT OF INDIA  
MINISTRY OF LABOUR AND EMPLOYMENT  
LOK SABHA  
UNSTARRED QUESTION NO. 1353  
TO BE ANSWERED ON 07.12.2015**

**BEEDI WORKERS**

**1353. SHRI P. KARUNAKARAN:  
SHRI NANDI YELLAIAH:  
SHRI SUNIL KUMAR MONDAL:**

**Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:**

- (a) the number of Beedi workers working in various parts of the country, State/UT-wise including Telangana State as on date;**
- (b) the various schemes implemented for the Welfare of such workers along with the number of Beedi Workers getting monthly pension in various parts of the country including Telangana State as on date;**
- (c) the minimum daily wage of a beedi worker as prescribed under Labour Ministry;**
- (d) the various measures taken by Government to reduce the effect of Tobacco Smelling for Beedi workers;**
- (e) the details of Aasara scheme which is to be implemented for beedi workers in Telangana State; and**
- (f) the various steps taken by the Government for the social security and improving the living standards of beedi workers in the country?**

**ANSWER**

**MINISTER OF STATE (IC) FOR LABOUR AND EMPLOYMENT  
(SHRI BANDARU DATTATREYA)**

**(a): The number of Beedi workers in the country State/UT-wise is at Annexure-I.**

**(b): The various welfare schemes implemented in the country for the Beedi workers are Health, Housing, Education and Social security Scheme. No separate scheme for monthly pension is implemented.**

**(c): The minimum wage varies from state to state as the minimum wage is fixed by the respective State Governments.**

**(d): No information is available in this Ministry. However, the Government has initiated action for providing vocational training to Beedi workers to manage alternative source of income for better livelihood.**

**(e): “Aasara” scheme is not being implemented by this Ministry.**

**(f): The beedi workers are covered under the Group Insurance Scheme which provides Rs.10,000/- for natural death, Rs.20,000/- for accidental death and Rs.12,000/- for partial disability. Various welfare schemes are being implemented by this Ministry in the field of Health, Education, Housing and Recreation in order to improve the living standard of beedi workers.**

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## ANNEXURE-I

Statement referred to in reply part (a) of the Lok Sabha un-starred question No. 1353 by Shri P. Karunakaran, Shri Nandi Yellaiah and Shri Sunil Kumar Mondal regarding beedi workers to be answered on 07.12.2015

### Number of Beedi Workers State/UT -wise.

S.No	Name of State/UT	Number of Beedi workers
1	Gujarat	42008
2	Rajasthan	42813
3	Uttar Pradesh	450228
4	Karnataka	244412
5	Odisha	157753
6	Andhra Pradesh and Telengana	412984
7	Madhya Pradesh	1054652
8	West Bengal	1658401
9	Tripura	13385
10	Assam	9154
11	Kerala	32032
12	Maharashtra	188550
13	Bihar	293916
14	Chhattisgarh	18757
15	Tamil Nadu	79905
16	Jharkhand	113408
	<b>Total</b>	<b>4812358</b>

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